

**Appendix II**

**Details of other entities in the promoter group**

Name of the entity*	Percentage of shareholding by the individual promoter in the concerned company	Date of incorporation	Nature of business activity	Registered Office address	PAN no.	TAN No.	CIN no.	Income tax circle to which the entity belongs to	Name of the regulator	Registration details in case the entity is regulated	Bank, branch and account number (including credit facilities and non-fund based facilities availed)	As on March 31, --		Proposed shareholding in the bank		
												Total assets (₹ in crore)	Total revenue (₹ in crore)	In ₹	In %	

\*(including previous names, if any)